OFFICE MEMORANDUM

Subject:- Recommendations made by the Committee on Papers Laid on the Table (Rajya Sabha) in its 150th Report – regarding incorporation of details related to the vigilance cases disposed off in a particular year and pending cases along with the nature of such cases.

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The undersigned is directed to state that the Committee on Papers Laid on the Table (Rajya Sabha), which considered the matter relating to laying of Annual Reports, Audited Accounts on the Table of the House, have inter-alia made the following recommendation in their 150th report presented to the Rajya Sabha on 31.03.2017 vide para 24 :-

Para 24

“The Committee recommends that details related to the vigilance cases disposed off in a particular year and the pending cases along with the nature of such cases be incorporated in the Annual Report so that the targeted audience could have easy access to such details in the Annual Report itself. Apart from this, the Committee also recommends all the Ministries and organization under them to include the replies to the audit objections made by the organization along with the details related to the pending paras and RTI matters in their Annual Reports”.

The Ministries/Departments are requested kindly to note the above observation/recommendation of the Committee for guidance and strict compliance.

The Receipt of this O.M. may kindly be acknowledged.

(S.S. PATRA)
UNDER SECRETARY TO GOVT. INDIA
Tele No. 23034274

To

All Ministries/Departments of Govt. of India
(Parliament Sections)